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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA(CAA) No.38/BB/2018	For hearing	Sec 230- 232	M/s Vmware Software India limited	Tri Legal Advocates		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

Ms. ANURADHA AGNIHOTRI  
Ms. MATREYI BHAT  
(TRILEGAL)

Applicant / Petitioner

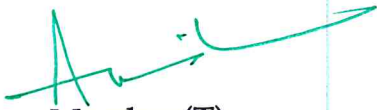
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RESPONDENT/s :

**ORDER**

Heard Ms. Anuradha Agnihotri, Learned Counsel for Petitioner.

Post the case on 09.08.2018.

  
Member (T)

  
Member (J)